

बैठे हुए हैं। ये क्यों डर रहे हैं? आप का ग्रांड
एलायंस आपको मुबारक हो।

May, 1970. [*Placed in Library.*
See No. LT-4563/70.]

13.08 hrs.

PAPERS LAID ON THE TABLE

NAVY (PENSION) SECOND
AMENDMENT REGULATIONS

THE MINISTER OF DEFENCE
(SHRI JAGJIWAN RAM) : I beg to lay
on the Table a copy of the Navy (Pension)
Second Amendment Regulations, 1970
(Hindi and English versions) published in
Notification No. S.R.O. 457 in Gazette of
India dated the 21st November, 1970, under
section 185 of the Navy Act, 1957.
[*Placed in Library.* See No. LT-4554/
70].

NOTIFICATION UNDER FOOD
ADULTERATION ACT AND
REPORT OF INDIAN
DELEGATION TO
WORLD HEALTH
ASSEMBLY

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY
PLANNING AND WORKS, HOUSING
AND URBAN DEVELOPMENT (SHRI
B. S. MURTHY) : I beg to lay on the
Table:

- (1) A copy of the Prevention of Food
Adulteration (Amendment) Rules,
1970 (Hindi and English versions)
published in notification No.
G.S.R. 1809 in Gazette of India
dated the 24th October, 1970,
under sub-section (2) of section
23 of the Prevention of Food
Adulteration Act, 1954. [*Placed
in Library.* See No. LT-4558/70].
- (2) A copy of the Report of the
Indian Delegation to the Twenty-
third World Health Assembly
held at Geneva, from 5th to 23rd

NOTIFICATION UNDER PASSPORTS
ACT

THE DEPUTY MINISTER IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI SURENDRA PAL SINGH) : I beg
to lay on the Table a copy of Notification
No. G.S.R. 1797 (Hindi and English ver-
sions) published in Gazette of India dated
the 17th October, 1970 making certain
amendments to Notification No. G.S.R. 867
dated the 24th May, 1967, under sub-sec-
tion (3) of section 24 of the Passports
Act, 1967. [*Placed in Library.* See No.
LT-4564/70].

13.9 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report
the following message received from the
Secretary of Rajya Sabha :

'I am directed to inform the Lok
Sabha that the Rajya Sabha at its
sitting held on Thursday, the 3rd
December, 1970, adopted the follow-
motioning in regard to the Joint
Committee of the Houses on amend-
ments to election law :-

"That this House concurs in
the recommendation of the Lok
Sabha that the Rajya Sabha do
join in the Joint Committee
of the Houses to consider the
question of amendment to
election law and authorises the
Chairman to nominate seven
members to serve on the said
Joint Committee."

2. I am further to inform the Lok
Sabha that in pursuance of the above
motion, the Chairman has nominated the
following members to the said Joint
Committee :-

1. Shri Lal K. Advani

[Secretary]

13.10 hrs.

2. Shri Narayana Kalliyana Krishnan

*The Lok Sabha adjourned for
lunch till fifteen minutes
past Fourteen of the Clock*

3. Shri V. B. Raju

4. Shri Triloki Singh

*The Lok Sabha Re-Assembled
After Lunch at Seventeen
Minutes Past Fourteen
of the Clock*

5. Shri Awadheshwar Prasad Sinha

6. Shri Swai Singh Sisodia

7. Shri Mahavir Tyagi.

[SHRI PRAKASH VIR SHASTRI
in the chair.]

COMMITTEE ON THE WELFARE
OF SCHEDULED CASTES
AND SCHEDULED
TRIBES

SHRI SAMAR GUHA (Contai) : Sir,
I have a submission to make...*(Interrup-
tions)*

EIGHTEENTH AND NINETEENTH
REPORTS

SHRI D. BASUMATARI : I beg to
present the following Reports of the
Committee on the Welfare of Scheduled
Castes and Scheduled Tribes :-

श्री रणधीर सिंह (रोहतक) : चेयरमैन
साहब, मैं चाहता हूँ कि बैंकाक की एशियन
गैम्ज में चन्दगीराम श्रीर त्रिन दूसरे ऐथलीट्स ने
गोल्ड मेडल जीते हैं, इस हाउम की तरफ से
उनको मुबारकवाद दी जाये, क्योंकि हम सबका
इसकी बहुत खुशी है।

(1) Eighteenth Report on action taken
by Government on the recommen-
dations contained in their Fourth
Report on the Ministry of Home
Affairs and Department of Social
Welfare-Reservations for Schedu-
led Castes and Scheduled Tribes in
public services.

(2) Nineteenth Report on Complaints/
Representations received by the
Committee on the Welfare of
Scheduled Castes and Scheduled
Tribes.

सभापति महोदय : सब माननीय सदस्य
अपने स्थानों पर बैठ जायें। माननीय सदस्य
उस बात का ध्यान रखें कि जब दोपहर के
भोजन के बाद सभा प्रारम्भ हो, तो हम फिर
से शून्य का घंटा न बनायें। इस सदन में
विभिन्न प्रश्नों का उठाने की अनुमति देने के
बारे में नियम बने हुए हैं। अगर माननीय
सदस्य पश्चिम बंगाल से सम्बन्धित किसी प्रश्न
को उठाना चाहते हैं, तो वे उसके बारे में वर्त-
मान बृस के दौरान विस्तार के साथ कह सकते
हैं, क्योंकि यह बृस पश्चिम बंगाल से ही
सम्बन्धित है।

STATUTORY RESOLUTIONS RE:
WEST BENGAL (PREVENTION
OF VIOLENT ACTIVITIES)
ACT, 1970 AND WEST
BENGAL MAIN-
TENANCE OF PUB-
LIC ORDER ACT,
1970—Contd.

RE: REPORTED STABBING OF
MRS. PARIMAL GHOSH

MR SPEAKER : Mr Madhok was on
his legs last time. He may continue after
junch.

SHRI SAMAR GUHA : The wife of
a Central Minister has been stabbed. We
hear that the wife of Shri Parimal Ghosh
has been stabbed. We want more infor-
mation from the Minister...*(Interruptions)*
It is a serious matter. He is our colleague